

HIGH COURT OF MADHYA PRADESH

VED PRAKASH  
REGISTRAR GENERAL

JABALPUR

D.O. No. 702 / Confdl./ 2014  
II-15-49/63 (Pt.-14)

Dated 05<sup>th</sup> June, 2014

Subject:- Nomination of Judicial Officers for the month of **July, August & September, 2014** for training at NICFS, Delhi.  
Ref:- Your Letter No. 20/02/2014-NICFS, dated 17.04.2014.

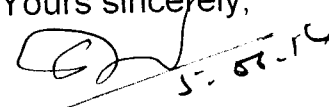
Dear Shri *Prasad*

In connection with subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Course' column have been nominated to participate in the training programme to be held in the month **July, August & September, 2014** by LNJN National Institute of Criminology and Forensic Science, at Delhi:-

Sr.	Name of Course	Schedule	Nomination of Judicial Officers
1.	Course on Forensic Science & Forensic Medicine.	07-11 July, 2014 (5 days)	Shri Ashok Gupta, I CJ-I & CJM, Damoh.
2.	Course on Victmology and Victim Justice.	14-18 July, 2014 (5 days)	Shri Devilal Soniya, AJ to I CJ-I & ACJM, Harda.
3.	Course on Document Examination for Criminal Justice Functionaries.	21-25 July, 2014 (5 days)	Shri Anil Chouhan, AJ to I CJ-I, Khandwa.
4.	Workshop on Speaker Identification and Tape Authentication.	30.07.2014. to 01.08.2014 (3 days)	Shri Pankaj Singh Maheshwari, I CJ-I & CJM, Bhopal.
5.	Management of Anti Social and Criminal Behaviour.	04-08 August, 2014 (5 days)	Shri Manoj Kumar Ladiya, XIV CJ-I & ACJM, Indore.
6.	Course on Adulteration of Petroleum Products.	25-29 August, 2014 (5 days)	Shri Balram Yadav, I CJ-I & CJM, Panna.
7.	Course on Prevention & Control of Drug Abuse.	01-05 September, 2014 (5 days)	Shri Naresh Kumar Meena, CJ-I & ACJM, Bhanpura, District Mandsaur.
8.	Course on Human Rights.	08-12 September, 2014 (5 days)	Shri Rajaram Bhartiya, I ADJ, Mungawali, District Ashoknagar.
9.	Training of Trainers Course in Criminology & Forensic Science.	29.09.2014 to 01.10.2014 (5 days)	Shri Kapil Mehta, OSD, MPSJA, Jabalpur.

*VED PRAKASH*

Yours sincerely,



(VED PRAKASH)

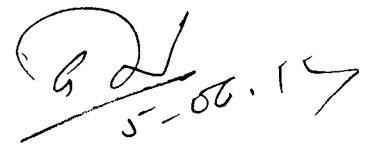
To:  
Shri Kamendra Prasad,  
Director, L N J N, NICFS,  
DELHI - 110085.

Endt.No. 703 / Confdl./2014  
II-15-49/63 (Pt. 14)

Dated 05<sup>th</sup> June, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
  - 2.(A)
    1. Shri Ashok Gupta, I CJ-I & CJM, Damoh.
    2. Shri Devilal Soniya, AJ to I CJ-I & ACJM, Harda.
    3. Shri Anil Chouhan, AJ to I CJ-I, Khandwa.
    4. Shri Pankaj Singh Maheshwari, I CJ-I & CJM, Bhopal.
    5. Shri Manoj Kumar Ladiya, XIV CJ-I & ACJM, Indore.
    6. Shri Balram Yadav, I CJ-I & CJM, Panna.
    7. Shri Naresh Kumar Meena, CJ-I & ACJM, Bhanpura, Distt. Mandsaur.
    8. Shri Rajaram Bhartiya, I ADJ, Mungawali, District Ashoknagar.
    9. Shri Kapil Mehta, OSD, MPSJA, Jabalpur.
  - The officers nominated are directed to keep themselves in readiness to attend the training programme, on respective dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJNI National Institute of Criminology and Forensic Science, Delhi.
  - **The participants are also directed to apprise themselves with the information about their acceptance of nomination for the training programme available on the NICFS website [www.nicfs.nic.in](http://www.nicfs.nic.in) and proceed, accordingly.**
  - The officers nominated are further directed to claim their dues like lodging boarding etc in their T.A Bills before the respective District Judge/Authority.
  - After attending the training programme, the officers are requested to intimate the Registry about their participation in the training programme.
  - (B) The participants are further directed to send comments/suggestions regarding experience of training programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
  - (C) The officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend training programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons is issued, the parties should be informed about the change in dates.
  3. District & Sessions Judge, **Damoh /Harda /Khandwa /Bhopal /Indore /Panna /Mandsaur /Ashoknagar /Jabalpur** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
  4. The Member Secretary, MPSSA, Jabalpur for information.
  5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.
- For information and necessary action.

  
5-06-14

(VED PRAKASH)  
REGISTRAR GENERAL